

(a) whether Government is aware of the facts that China made it clear that it would not issue visas to any official from Arunachal Pradesh and China would continue to issue stapled visas to non-official from Arunachal Pradesh;

(b) if so, the details of steps taken in this regard;

(c) whether such issues figured during Chinese Premier visit during December 2010; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMED):

(a) to (d) Government is aware of media reports to such effect. The fact that Arunachal Pradesh is an integral and inalienable part of India has been clearly conveyed to the Chinese side. Government's position that there should be no discrimination against visa applicants of Indian nationality on grounds of domicile and ethnicity has also been clearly conveyed to the Chinese Government on several occasions, including during the recent visit to India by Chinese Premier Wen Jiabao in December 2010.

Indians detained in foreign jails

†1588. SHRI RASHEED MASOOD: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the number of Indians detained in foreign jails;

(b) the details of charges under which they are detained in foreign jails; and

(c) the number of Indian citizens detained in Jeddah jail and charged leveled thereon?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMED):

(a) to (c) The information is being collected and will be laid on the Table of the House.

Effects of unrest in Egypt on trade and relations

†1589. DR. YOGENDRA P. TRIVEDI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the country's role regarding Egypt after current scenario of change of power there;

†Original notice of the question was received in Hindi.